

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 40

CP 3638/MB/2018 CA 210/2023 CA 10/2021 CA 1001/2020

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **22.06.2023**.

NAME OF THE PARTIES: **UNION OF INDIA**
V/S
INFRASTRUCTURE LEASING
& FINANCIAL SERVICES LTD & ORS

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on Board on 20.07.2023.

Sd/-

ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)

Sd/-

H. V. SUBBA RAO
MEMBER (JUDICIAL)

Jagdish